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BENCH-II

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.22/KB/2016

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6THAUGUST, 2018, 10:30 A.M

Name of the Company		Mohta Credit and Investment Fund Ltd.	
Under Section		14(1)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


J9. 06-08-2018 – CP No. 22/KB/2018 – Mohta Credit and Investment
Fund Ltd.

O R D E R

No one appeared for the Petitioner Company.

The Statutory Auditors report has not been filed.

The matter stands adjourned for further consideration on 07-09-2018.



(MADAN B GOSAVI)
MEMBER(JUDICIAL)